

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 6, 2006

No. 935 /DR(S)/2006

In supersession of Court's Notification No. 867/DR(S)/2006 dated 3.6.2006 Smt. **Priti Srivastava-III**, Judicial Magistrate, first Class, Ghazipur to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 936 /DR(S)/2006

In supersession of Court's Notification No. 912/DR(S)/2006 dated 3.6.2006 Sri **Irfan Ahmad**, Additional Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division, Purwa (Unnao) vice Sri Narendra Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 937 /DR(S)/2006

In supersession of Court's Notification No. 915/DR(S)/2006 dated 3.6.2006 Smt. **Sangeeta Sharma**, Additional Civil Judge, Junior Division, Meerut to be Civil Judge, Junior Division, Sardhana (Meerut) vice Sri Angad Prasad-II.

No. 938 /DR(S)/2006

In supersession of Court's Notification No.869/DR(S)/2006 dated 3.6.2006 Sri **Vipin Kumar-II**, Additional Civil Judge, Junior Division, Meerut to be Civil Judge, Junior Division, Kayamganj (Farrukhabad) in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 101 /DR (S)/2006: Allahabad: Dated: June 6, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judges, Ghazipur, Meerut, Pratapgarh Farrukhabad & Unnao. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Ghazipur, Meerut, Pratapgarh Farrukhabad & Unnao High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)